

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-367/2017 in
OA-3948/2014**

New Delhi this the 13th day of November, 2017

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Sanjay Gupta
S/o P.C. Gupta
r/o Durga Place, ITI Chowk,
Sonepat-131001.
Employed at NTIPRIT, Ghaziabad,
aged about 48 yrs. ... Petitioner
(Petitioner in person)

Versus

Aruna Sundararajan, Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi-110001. ... Respondents
(through Dr. Shamshuddin Khan)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Dr. Shamshuddin Khan, learned counsel appearing on behalf of the respondents has made a statement at the bar that a Writ Petition was filed against the order sought to be enforced through the present CP and the order passed by the Tribunal dated

13.07.2016 passed in OA No. 3948/2014 has been stayed by the Hon'ble High Court.

2. In this view of the matter, the present contempt proceedings are dropped with liberty to the petitioner to seek revival in the event judgment survives in the Hon'ble High Court.

(K.N. SHRIVASTAVA)
MEMBER (A)

(JUSTICE PERMOD KOHLI)
CHAIRMAN

/ns/